## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## CORRIGENDUM

Dated, Shillong, 20th August, 2019

## No.HCM.II/40/2017/Estt/122

As resolved in the Full Court

Meeting (By Circulation) held on 20<sup>th</sup> August,2019 and in partial modification to notification No.HCM/II/40/2017/Estt/5421, dated 08.08.2019, the following is declared as holiday and working day in the High Court:-

Holiday	Working Day
24 <sup>th</sup> August,2019 on account of	31st August,2019 in lieu of
Janmasthami	24th August,2019

By order;

## REGISTRAR GENERAL

Memo. No.HCM.II/40/2017/Estt /122-A Copy to: Dated, Shillong, 20th August, 2019

- The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 3. The P.S to the Advocate General, Meghalaya for information.
- 4. The District & Sessions Judges Shillong/Tura/Jowai/Nongpoh/Nongstoin/Ampati/Williamnagar.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, for kind information.
- 6. The Director, Meghalaya State Judicial Academy, Shillong for information.
- 7. The President/Secretary, High Court Bar Association, for information.
- 8. The Registrar (Admn.), High Court of Meghalaya, for kind information.
- 9. The Joint Registrar-cum-OSD, High Court of Meghalaya for kind information.
- 10. The Joint Registrar (I/C. Computer Section), High Court of Meghalaya for kind information.
- 11. The Deputy Registrars, High Court of Meghalaya for information.
- 12. The Chief Librarian, High Court of Meghalaya for information.
- 13. The Assistant Registrars, High Court of Meghalaya for information.
- 14. The Chief Translator, High Court of Meghalaya for information.
- 15. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
- 16. All concerned.
- 17. Notice Board.
- 18. Notification file.
- 19. Office file.

REGISTRAR GENERAL

20/8/19